



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 30.10.2026

NOTICE

Please take notice that the following matter listed in the Court of Chairperson on 30.10.2026 will not be taken up. The next date of Hearing in the matter is **02.11.2026**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 215 of 2024 Part Heard	Sanjay Kirloskar Vs. Kirloskar Industries Ltd. & Ors. With	Devashish Chauhan Shantanu Awasthi	Tushar Ajinkye Pratiksha Sharma Ankit Acharya Prateek Kumar Raj Panchmatia Chirag Kamdar Devashish Chauhan
2.	Comp. App. (AT) No. 216 of 2024 Part Heard	Kirloskar Brothers Ltd. Vs. Kirloskar Industries Ltd. & Ors. With	Prateek Kumar	Tushar Ajinkye Pratiksha Sharma Ankit Acharya Shikhar Mittal Shantanu Awasthi Ujjwal A. Rana Devashish Chauhan
3.	Comp. App. (AT) No. 220 of 2024 & I.A. No. 4937 of 2024 Part Heard	Kirloskar Industries Ltd. & Ors. Vs. Kirloskar Brothers Ltd. & Ors. With	Pratiksha Sharma	Shikhar Mittal Shantanu Awasthi Sakesh K. Ujjwal A. Rana Himanshu Mehra Devashish Chauhan
4.	Comp. App. (AT) No. 230 of 2024 Part Heard	Pratima Sanjay Kirloskar Vs. Kirloskar Industries Ltd. & Ors.	Sakesh Kumar	Tushar Ajinkye Pratiksha Sharma Ankit Acharya Abhishek Puri Ujjwal A. Rana Devashish Chauhan

By order of Hon'ble Officiating Chairperson

-Sd/-

Registrar